

ITEM NO.7

COURT NO.5

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).2843-2844/2022

MERU TRAVELS SOLUTIONS PRIVATE LIMITED

Appellant(s)

VERSUS

COMPETITION COMMISSION OF INDIA HINDUSTAN
TIMES HOUSE & ANR.

Respondent(s)

(FOR ADMISSION and IA No.54238/2022-APPROPRIATE ORDERS/DIRECTIONS
and IA No.54248/2022-APPLICATION FOR EXEMPTION FROM FILING TYPED
DOCUMENTS)

Date : 09-05-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. P.Chidambaram, Sr. Adv.
Mr. Udayan Jain, Adv.
Mr. Sonal Jain, AOR
Mr. Abir Roy, adv.
Mr. Ishkaran Singh, Adv.
Ms. Kajal Sharma, Adv.
Mr. Raj Surana, Adv.
Mr. Vivek Pandey, Adv.

For Respondent(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Rajshekhar Rao, Sr. Adv.
Ms. Nisha Kaur Uberai, Adv.
Mr. Gautam Chawla, Adv.
Ms. Radhika Seth, Adv.
Mr. Ankush Walia, Adv.
Mr. Ishan Arora, Adv.
Mr. Madhav Kapoor, Adv.
Mr. Rishi Kauntia, Adv.
Mr. L.Nidhiram Sharma, Adv.
Mr. Avneesh Arputham, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(B.Parvathi)
Court Master

(Anand Prakash)
Assistant Registrar